

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

11.07.2011

OA 106/2009

None for applicant.
Mr. Praveen Poswal proxy counsel for
Mr. V.S.Gurjar, counsel for respondents.

Nobody appeared on behalf of the applicant on 10.12.2010,
14.2.2011 & 28.3.2011

On 13.4.2011 Mr.S.S.Ola appeared on behalf of the applicant and sought time to file rejoinder. On 5.5.2011 again, request was made to file rejoinder. However, no rejoinder has been filed by the applicant till date. Today also, nobody has appeared on behalf of the applicant. It appears that the applicant is not interested to prosecute further. Even otherwise, the applicant has prayed in this OA that the OA be allowed as the applicant is eligible for the post of Postal Assistant. He had also prayed for an interim relief that the selection process may be stayed. Since the Tribunal has not granted any interim relief and the selection process is already over, the present OA does not survive as being infructuous.

Consequently, the OA stands dismissed for non-prosecution as well as on merit.

Anil Kumar
(Anil Kumar)
Member (A)

K.S.Rathore
(Justice K.S.Rathore)
Member (J)

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copy given vide
AO 106/2009
12/7/11
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